

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 109
CP No. (IB)- 325/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Ajay overseas Pvt. Ltd.

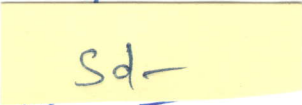
...Operational Creditor

Versus

Tarun Alloys Ltd. & Ors.

...Corporate Debtor

Due to paucity of time, the matter could not be taken up. Post the matter to 21.12.2022.


(Prabhu Dayal Sewda)
Court Officer

December 05, 2022